>

Title: Papers laid on the Table of the House by Ministers/members.

\_

MR. CHAIRMAN: Papers to be laid on the Table of the House.

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Detailed Demands for Grants of the Ministry of Defence for the year 2012-2013.

(Placed in Library, See No. LT 6269/15/12)

(2) Defence Services Estimates for the year 2012-2013.

(Placed in Library, See No. LT 6270/15/12)

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Employees' Provident Fund Organisation, New Delhi, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Employees' Provident Fund Organisation, New Delhi, for the year 2010-2011, together with Audit Report thereon.
- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6271/15/12)

- (3) A copy each of the following Notifications (Hindi and English versions) under the sub-section (4) of Section 95 of the Employees' State Insurance Act, 1948:-
- (i) The Employees' State Insurance (Central) Amendment Rules, 2012 published in Notification No. G.S.R. 73(E) in Gazette of India dated 8th February, 2012.

(Placed in Library, See No. LT 6272/15/12)

(ii) The Employees' Provident Funds (Amendment) Scheme, 2012 published in Notification No. S.O. 154(E) in Gazette of India dated 24th January, 2012.

(Placed in Library, See No. LT 6273/15/12)

(4) A copy of the Apprenticeship (Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 75(E) in Gazette of India dated 8th February, 2012 under sub-section (3) of Section 37 of the Apprentices Act, 1961.

(Placed in Library, See No. LT 6274/15/12)

इस्पात मंत्री (श्री बेनी पुसाद वर्मा): महोदय, मैं निम्नलिखित पत्रों की एक-एक पृति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हुं -

1. वर्ष 2012-2013 के लिए इस्पात मंत्रालय की अनुदानों की विस्तृत मांगें।

(Placed in Library, See No. LT 6275/15/12)

2. वर्ष 2012-2013 के लिए इस्पात मंत्रालय का परिणामी बजट।

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Detailed Demands for Grants of the Ministry of Drinking Water and Sanitation for the year 2012-2013.

(Placed in Library, See No. LT 6277/15/12)

(2) Detailed Demands for Grants of the Ministry of Rural Development for the year 2012-2013.

(Placed in Library, See No. LT 6278/15/12)

(3) Outcome Budget of the Ministry of Drinking Water and Sanitation for the year 2012-2013.

(Placed in Library, See No. LT 6279/15/12)

(4) Outcome Budget of the Department of Land Resources, Ministry of Rural Development for the year 2012-2013.

(Placed in Library, See No. LT 6280/15/12)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): Sir, on behalf of my colleague, Shrimati Jayanthi Natarajan, I beg to lay on the Table:-

(1) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Environment and Forests for the year 2012-2013.

(Placed in Library, See No. LT 6281/15/12)

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 63 of the Water (Prevention & Control of Pollution) Act, 1974:-
- (i) The Water (Prevention & Control of Pollution) Amendment Rules, 2011 published in Notification No. G.S.R. 830(E) in Gazette of India dated 24th November, 2011.
- (ii) The Central Pollution Control Board (Qualifications and other Terms and Conditions of Service of Chairman) Rules, 2011 published in Notification No. G.S.R. 831(E) in Gazette of India dated 24th November, 2011.

(Placed in Library, See No. LT 6282/15/12)

(iii) The Water (Prevention & Control of Pollution) Amendment Rules, 2011 published in Notification No. G.S.R. 803(E) in Gazette of India dated 9th November, 2011.

(Placed in Library, See No. LT 6283/15/12)

(iv) The Central Pollution Control Board (Method of Recruitment, Terms and Conditions of Service of Officers and other Employees other than Member Secretary)(Amendment) Regulations, 2011 published in Notification No. F. No. B-12015/33(24)/Co-ord./2007 in Gazette of India dated 13th December, 2011.

(Placed in Library, See No. LT 6284/15/12)

(v) The Scientific and Technical group 'A' posts in Central Pollution Control Board (Amendment) Regulations, 2011 published in Notification No. B-12015/33(34)/Co-Ord./2009 in Gazette of India dated 20th October, 2011.

(Placed in Library, See No. LT 6285/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Arbitration, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Arbitration, New Delhi, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6286/15/12)

- (3) A copy each of the following papers (Hindi and English versions):-
- (i) Detailed Demands for Grants of the Ministry of Commerce and Industry for the year 2012-2013.

(Placed in Library, See No. LT 6287/15/12)

(ii) Outcome Budget of the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry for the year 2012-2013.

(Placed in Library, See No. LT 6288/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Fashion Technology, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Fashion Technology, New Delhi, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6289/15/12)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Carpet Export Promotion Council, Noida, for the year

2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Carpet Export Promotion Council, Noida, for the year 2010-2011.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 6290/15/12)

- (5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
  - (a) (i) Review by the Government of the working of the Birds Jute and Exports Limited, Kolkata, for the year 2010-2011.
- (ii) Annual Report of the Birds Jute and Exports Limited, Kolkata, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 6291/15/12)

- (b) (i) Review by the Government of the working of the National Jute Manufactures Corporation Limited, Kolkata, for the year 2010-2011.
  - (ii) Annual Report of the National Jute Manufactures Corporation Limited, Kolkata, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 6292/15/12)

- (c) (i) Review by the Government of the working of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 2010-2011.
- (ii) Annual Report of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (6) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item (5) above.

(Placed in Library, See No. LT 6293/15/12)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Man-Made Textiles Research Association, Surat, for the year 2010-2011, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Man-Made Textiles Research Association, Surat, for the year 2010-2011.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 6294/15/12)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai Patel International School of Textiles and Management, Coimbatore, for the year 2010-2011, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Vallabhbhai Patel International School of Textiles and Management, Coimbatore, for the year 2010-2011.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.				
(Placed in Library, See No. LT 6295/15/12)				
(11) (i) A copy of the Annual Report (Hindi and English versions) of the Synthetic and Art Silk Mill's Research Association, Mumbai, for the year 2010-2011, alongwith Audited Accounts.				
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Synthetic and Art Silk Mill's Research Association, Mumbai, for the year 2010-2011.				
(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.				
(Placed in Library, See No. LT 6296/15/12)				
(13) (i) A copy of the Annual Report (Hindi and English versions) of the Textiles Committee, Mumbai, for the year 2010- 2011, alongwith Audited Accounts.				
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Textiles Committee, Mumbai, for the year 2010-2011.				
(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.				
(Placed in Library, See No. LT 6297/15/12)				
(15) A copy each of the following papers (Hindi and English versions):-				
<ul><li>(15) A copy each of the following papers (Hindi and English versions):-</li><li>(i) Detailed Demands for Grants of the Ministry of Textiles for the year 2012-2013.</li></ul>				
(i) Detailed Demands for Grants of the Ministry of Textiles for the year 2012-2013.				
(i) Detailed Demands for Grants of the Ministry of Textiles for the year 2012-2013.  (Placed in Library, See No. LT 6298/15/12)				
(i) Detailed Demands for Grants of the Ministry of Textiles for the year 2012-2013.  (Placed in Library, See No. LT 6298/15/12)  (ii) Outcome Budget of the Ministry of Textiles for the year 2012-2013.				
(i) Detailed Demands for Grants of the Ministry of Textiles for the year 2012-2013.  (Placed in Library, See No. LT 6298/15/12)  (ii) Outcome Budget of the Ministry of Textiles for the year 2012-2013.				
(i) Detailed Demands for Grants of the Ministry of Textiles for the year 2012-2013.  (Placed in Library, See No. LT 6298/15/12)  (ii) Outcome Budget of the Ministry of Textiles for the year 2012-2013.  (Placed in Library, See No. LT 6298A/15/12)  THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Sir, on behalf of my colleague, Shri D. Napoleon, I				
(i) Detailed Demands for Grants of the Ministry of Textiles for the year 2012-2013.  (Placed in Library, See No. LT 6298/15/12)  (ii) Outcome Budget of the Ministry of Textiles for the year 2012-2013.  (Placed in Library, See No. LT 6298A/15/12)  THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Sir, on behalf of my colleague, Shri D. Napoleon, I beg to lay on the Table:-  (1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Artificial Limbs Manufacturing				
(i) Detailed Demands for Grants of the Ministry of Textiles for the year 2012-2013.  (Placed in Library, See No. LT 6298/15/12)  (ii) Outcome Budget of the Ministry of Textiles for the year 2012-2013.  (Placed in Library, See No. LT 6298A/15/12)  THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Sir, on behalf of my colleague, Shri D. Napoleon, I beg to lay on the Table:-  (1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Artificial Limbs Manufacturing Corporation of India and the Ministry of Social Justice and Empowerment for the year 2011-2012.				

...(Interruptions)